

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2920
ANSWERED ON:18.08.2011
ASSISTANCE TO MINORITY FINANCIAL INSTITUTIONS
Shetkar Shri Suresh Kumar

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Union Government is providing any assistance to the minority financial institutions in Andhra Pradesh;
- (b) if so, the details thereof alongwith the assistance provided to such institutions during the Eleventh Five Year Plan period, year-wise; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) & (b): The Ministry of Minority Affairs implements a scheme of Grants-in-aid assistance for strengthening the State Channelising Agencies (SCAs) of National Minorities Development & Finance Corporation (NMDFC). The funds under this scheme are released to NMDFC for further disbursement to SCAs. During the 11th Five Year Plan Period in 2007-08, the Andhra Pradesh State Minorities Financial Corporation (APSMFC) was provided an amount of Rs. 30.51 lakh under this scheme.

(c): In July, 2008, the Government of Andhra Pradesh took a decision to stop implementation of schemes which had a loan component. Since the schemes of NMDFC have loan component, their implementation also got affected. As a consequence, it has not been possible to release any Grants-in-aid to APSMFC after 2007-08.